GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. †3354 TO BE ANSWERED ON: 08.08.2025

Self-Sufficiency in Urea

†3354. SHRI GANESH SINGH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the major steps taken for self-sufficiency in urea production in the country under the new urea policy;
- (b) the details of reduction in industrial and subsidy misuse after the implementation of Neem Coated Urea (NCU) policy; and
- (c) whether the supply of fertilizers is being carried out timely and adequate manner in the State of Madhya Pradesh particularly in Satna and the neighbouring agricultural area, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) With regard to Urea, the Government had announced New Investment Policy (NIP) - 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under NIP-2012 which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar, respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production capacity of 76.2 LMTPA, thereby total indigenous urea production capacity (Reassessed Capacity, RAC) has increased from 207.54 LMTPA during 2014-15 to 283.74 LMTPA during 2023-24. Further, an exclusive policy for the revival of Talcher unit of FCIL through JVC of nominated PSUs namely Talcher Fertilizers Limited (TFL)

by setting up a new Greenfield urea plant of 12.7 LMTPA at coal gasification route has also been approved. Recently, the Union Cabinet has approved the proposal for setting up of a new Brownfield Ammonia-Urea Complex of 12.7 Lakh Metric Tonnes (LMT) annual capacity of Urea production within the existing premises of Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Namrup, Assam.

In addition, the Government also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea units with one of the objectives of maximizing indigenous urea production beyond RAC. The NUP-2015 has led to additional production of urea by 20-25 LMT as compared to the production during 2014-15 annually.

Above steps together have facilitated increase of Urea production from level of 225 LMT per annum during 2014-15 to 306.67 LMT during 2024-25.

- (b) In May 2015, Government made it mandatory for all the domestic producers and importers of urea to supply 100% Neem Coated Urea. Thereafter, studies have shown that due to slow release, the consumption of NCU reduces as compared to normal Urea.
- (c) The availability of fertilizers viz. Urea, DAP, NPKS and MOP has remained adequate in the State of Madhya Pradesh during the ongoing Kharif-2025 season as per given below:

MADHYA PRADESH FERTILIZRS POSITION FOR KHARIF 2025 (TILL 04/08/2025) Fig. In LMT										
S.No.	Product	Seasonal Requirement for KHARIF 2025	Pro rata Requirement From 01/04/2025 to 04/08/2025	Availability From 01/04/2025 to 04/08/2025	Cumulative DBT Sales From 01/04/2025 to 04/08/2025	Closing Stock as on 04/08/2025				
1	UREA	17.42	10.47	14.26	12.54	1.74				
2	DAP	7.50	5.24	4.24	3.32	0.91				
3	MOP	0.50	0.39	0.64	0.39	0.25				
4	NPKS	5.00	3.54	6.23	4.27	1.96				

However, distribution of fertilizers within the State at district level is done by the State Government.
